


**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 26.05.2021**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	Ex.15012/2020	L.K.R.	
2	G & WC 15001/2020	Pradeep K.S.	
3	M.C.15095/2020	Subramanyam	
4	M.C.15107/2020	Narasimha Raju	
5	MVC 75/2020	S.V. Sridhar	
6	M.A.15012/2020	V. Anand	
7	M.A.15038/2020	Narasimha murthy	
8	M.C.15051/2020	K. Raghavendra	
9	EX. 15004/2021	Umesha M. Kundana	
10	R.A. 15013/2021	Ananda H.C.	
11	R.A.15025/2018	H. Devendrappa	
12	R.A.15029/2018	K.Narasimhamurthy	
13	CrI.Misc.15100/2021	Narasimhamurthy	P.P.
14	CrI.Misc.15101/2021	H.N.C. Kumar	P.P.
15	S.C.15026/2019	P.P.	
<b>AFTERNOON SESSION</b>			
1	CrI.Misc.15108/2021	S. Shankarappa	P.P.
2	CrI.Misc.15109/2021	S.Shankarappa	P.P.
3	CrI.Misc.15111/2021	B. Manjunath	P.P.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.  
Cause List - Dated 26-05-2021.

MORNING SESSION		
HEARING		
Case Numbers		
1.	Misc.	33/2016
2.	Misc.	4/2018
3.	O.S.	336/2018
4.	O.S.	871/2019
5.	Misc.	43/2019
6.	O.S.	553/2020
7.	O.S.	193/2006
8.	O.S.	988/2006
9.	O.S.	372/2010
10.	O.S.	154/2012
11.	O.S.	342/2011
12.	O.S.	334/2016
13.	O.S.	161/2018
14.	Misc.	26/2018
15.	O.S.	848/2014
AFTERNOON SESSION		
16.	O.S.	250/2016
17.	O.S.	477/2018
18.	O.S.	497/2020
19.	O.S.	1930/2006
20.	O.S.	2135/2006
21.	O.S.	790/2013
22.	O.S.	89/2014
23.	O.S.	819/2014
24.	O.S.	587/2015
25.	O.S.	3/2018
26.	Misc.	37/2018
27.	Misc.	1/2013
28.	O.S.	2252/2006
29.	O.S.	361/2015
30.	O.S.	1302/2006

  
I Addl. SENIOR CIVIL JUDGE & J.M.F.C.  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow S.O.P.  
issued by Hon'ble High Court of Karnataka, Bengaluru.

**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI****CAUSE LIST DATED 26-05-2021****MORNING SESSION**

Sl.No.	Case Type	Case No./year
1	O.S.	1669/2006
2	L.A.C.	6/2008
3	O.S.	990/2007
4	O.S.	498/2009
5	O.S.	137/2013
6	O.S.	352/2013
7	O.S.	433/2014
8	O.S.	462/2014
9	O.S.	652/2015
10	O.S.	706/2015
11	O.S.	950/2015
12	O.S.	161/2017
13	O.S.	206/2017
14	O.S.	277/2017
15	FDP	16/2017

**AFTERNOON SESSION**

16	O.S.	598/2019
17	O.S.	1069/2020
18	O.S.	120/2010
19	O.S.	185/2016
20	O.S.	130/2017
21	L.A.C.	126/2006
22	O.S.	1157/2007
23	EX	5/2010
24	O.S.	530/2013
25	O.S.	715/2015
26	O.S.	285/2020
27	O.S.	830/2015
28	L.A.C.	19/2017
29	O.S.	387/2019
30	O.S.	618/2019

*Per 9/5/21*

**II Addl Sr.Civil Judge  
Devanahalli.**

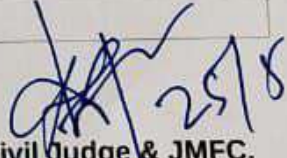
IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST 26-05-2021

**MORNING SESSION**

SL. No.	CASE NO.
1 O.S.	490/06
2 O.S.	210/10
3 O.S.	103/11
4 O.S.	210/15
5 O.S.	471/07
6 O.S.	137/11
7 O.S.	240/15
8 Misc.	42/17
9 O.S.	311/10
10 O.S.	163/14
11 O.S.	601/17
12 F.D.P.	22/20
13 O.S.	792/206
14 O.S.	175/11
15 O.S.	149/14

**AFTERNOON SESSION**

1 O.S.	780/16
2 O.S.	571/06
3 O.S.	1801/06
4 O.S.	1756/06
5 O.S.	362/11
6 O.S.	301/15
7 O.S.	40/12
8 O.S.	34/09
9 O.S.	565/07
10 O.S.	780/18
11 O.S.	239/15
12 O.S.	377/08
13 O.S.	270/07
14 F.D.P.	08/2008
15 Misc.	15/12

  
Pr. Senior Civil Judge & JMFC,  
Devanahalli.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 26-05-2021**

<b>MORNING SESSSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b> 1. O.S.373/1996 2. O.S.409/2007 3. O.S.471/2010 4. O.S.237/2010 5. O.S.373/2019 6. O.S.321/2020 7. O.S.471/2012 8. O.S.563/2018 9. C.C.3682/2018 10. C.C.1975/2016 11. C.C.1995/2016 12. C.C.10363/2016 13. C.C.4079/2016 14. C.C.1692/2018 15. C.C.1195/2019	<b><u>HEARING</u></b> 1. C.C.1980/2016 2. C.C.4979/2016 3. C.C.5091/2016 4. C.C.1037/2016 5. C.C.5101/2016 6. C.C.5010/2016 7. C.C.777/2016 8. C.C.367/2016 9. C.C.3972/2016 10. C.C.4993/2016 11. C.C.2793/2018 12. C.C.1973/2016 13. C.C.552/2016 14. C.C.5668/2016 15. C.C.3923/2016


  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 26-05-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b><u>CRIMINAL CASES</u></b>	<b><u>CIVIL CASES</u></b>
<b><u>SUMMONS</u></b>	<b><u>ARGUMENTS</u></b>
1. C.C.4937/2019	1. O.S.852/2011
2. C.C.193/2021	2. O.S.684/2015
	<b><u>HEARING</u></b>
<b><u>HEARING</u></b>	3. O.S.532/2007 (O.S.684/2008)
3. C.C.2516/2015	4. O.S.146/2011
4. C.C.2654/2018	5. O.S.348/2012
5. C.C.3706/2018	6. FDP.9/2014
6. C.Mis.216/2018	7. O.S.788/2015
7. C.Mis.70/2020	8. O.S.220/2016
	9. O.S. 550/2016
<b><u>EVIDENCE</u></b>	10. EX.13/2017
8. C.C.3756/2012	11. O.S.360/2017
9. C.C.4433/2016	12. O.S.538/2017
10. C.C. 2168/2018	13. O.S.436/2020
	14. Mis.1/2021
<b><u>BODY WARRANT</u></b>	15. O.S.196/2021
11. C.C.1169/2019	
12. C.C.1170/2019	
13. C.C.3708/2021	
<b><u>AWAIT ORDERS</u></b>	
14. C.C.4413/2018	
<b><u>AWAIT REPORT</u></b>	
15. P.C.R.221/2020	

**NOTE:** All the advocates are requested to strictly follow  
SOP dated 21/05/2021 issued by the Hon'ble  
High Court of Karnataka.

  
C/c Addl.Civil Judge & JMFC.,  
Devanahalli.